

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (SJ) No. 177 of 2021

....

Basant Singh & Ors. Appellants

Versus

The State of Jharkhand & Anr. Respondents

....

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellants : Mr. Ram Subhag Singh, Adv.
For the State : Mr. Shekhar Sinha, P.P.
For the Respondent No.2 : Mr. Pankaj Srivastava, Adv.

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

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05/06.09.2021 As prayed for by the learned counsel for the appellants, put up this case in the next week.

(Rajesh Kumar, J.)

Shahid/